## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP (IB) No. 03/Chd/Hry/2018

| In | tha  | matter | of∙ |
|----|------|--------|-----|
|    | HILE | matter | OI. |

Resfeber Labs Pvt. Ltd. ....Applicant-Operational Creditor

Versus

Bookawheel Technologies Pvt. Ltd. ... Respondent-Corporate Debtor

Present: Mr. Kushagra Mahajan, Advocate for the petitioner.

The tracking report of service of the Demand Notice has not been filed. Learned counsel for the petitioner seeks time to place on record the tracking report before the next date. List the matter on 15.01.2018.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

January 11, 2018